5691

Cochin Port (b) whether the Administration has recommended the doubling of the above-line?

The Deputy Minister of Railways (Shri Shahnawan Khan); (a) and (b). No. Sir.

Housing Colony for P. & T. Workers

- Will *444. Shri Tangamani: Minister of Transport and Communications be pleased to state:
- (a) whether Government propose to build a Housing Colony for Posts and Telegraphs workers ın Madurai; and
- (b) if so, the steps taken in that direction?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No scheme has been sanctioned so A proposal to provide some quarters in the Telegraph Office compound will be taken up during 1958-59.

Bombay Telephone Service

- *445. Shri Naushir Bharucha: Will the Minister of Transport and Communications be pleased to state:
- (a) whether Government are aware that the Telephone service in Bombay City has considerably deteriorated since the introduction of 6-digit numbers:
- (b) whether Government are aware that faults remain unattended days together in spite of repeated complaints;
- (c) the reasons for such deterioration; and
- (d) the steps Government propose to take to remedy the defects?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The service has not deteriorated. Average number of faults per 100 connections per month before conversion to 6 digits was 59 and after conversion it is 37.

(b) The faults receive prompt attention. Average duration per fault

before conversion to 6 digits was 4.9 hours and after conversion it is 8.6 hours.

(c) and (d). Do not arise.

Anti-Corruption Railway Organisation.

301. Shri Pangarkar: Will the Minister of Railways be pleased to state the work done during 1956-57 by the Anti-Corruption Organisation of the Central Railway, Division-wise?

The Deputy Minister of Railways (Shri Shahnawaz Khan): A statement is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 17.]

Railway Claims Cases.

- Pangarkar: Minister of Railways be pleased to
- (a) the number of old claim cases pending settlement on the Central Railway on the 1st April, 1956;
- (b) the number of new claims received on the same Railway during 1956-57, and
- (c) the number of claims settled by the 31st March, 1957?

The Deputy Minister of Railways (Shri Shahnawas Khan); (a) 8.933.

- (b) *90,690 (including 7637 cases re-opened)
- (c) *90,004 (including re-opened cases).

*Provisional Figures, as audited figures are not yet available.

Payment of Railway Claims

- 303. Shri Pangarkar: Will the Minister of Railways be pleased to state;
- (a) the total value of claims so far paid by the Railway department traders in the Secunderabad Division of the Central Railway from 1955 for the loss of their goods; and
- (b) the total number of claims present under consideration?

5693

The Deputy Minister of Railways (Shri Shakmawas Kham): (a) Total value of claims paid from 1st January, 1955 to 15th July, 1957, was Rs. 14,15,044.

(b) The total number of claims outstanding on 15th July, 1957 was 1070

Import of Birds

304. Shri Sampath: Will the Minister of Food and Agriculture be pleased to state:

- (a) the varieties and the number in each variety, of poultry, chickens as well as adult birds imported, and the names of the countries from which they were imported; and
- (b) the number of birds and the varieties distributed to each State?

The Minister of Food and Agriculture (Shri A. F. Jain): (a) A consignment of 30,555 chicks and 8,640 hatching eggs of the following varieties was imported in February 1957, from the USA under the TCM aid programme:

Chicks.

(1) White Leghorn about (11) Rhode Island Red 515,000 each.

Hatching eggs.

(1) Rhode Island Red
(11) White Leghorn
(11) New Hampshire
(11) White Cornish

(b) Two Statements are laid on the Table [See Appendix II, annexure No. 18]

Production of Potatoes

365. Shri Sampath: Will the Minister of Food and Agriculture be pleased to state:

- (a) the production of potatoes in the year 1956-57 statewise; and
- (b) the contributions if any, made by the Central Potato Research Instituta, Simla, in stepping up the production of potatoes?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 19].

Cooperative Societies

- 306. Shri A. C. Guha: Will the Minister of Food and Agriculture be pleased to state:
- (a) how many State Governments have so far participated in share capital of co-operative Societies;
- (b) the amount for each Government, and
- (c) the number of Socreties to which each State Government have contributed?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) All the State Governments.

(b) and (c) The information is being collected from the State Governments and will be placed on the Table of Lok Sabha.

Training Centres in Southern Railway

307. Shri Dharmalingam: Will the Minister of Railways be pleased to state

- (a) whether there is any Training Centre for skilled technicians m Southern Railway similar to those established at (i) Mhow in Madhya Pradesh (ii) another at Shahjahanpur m Uttar Pradesh and (iii) the third at Madhopur in Bihar;
- (b) if not, whether the establishment of such a centre is under the contemplation of Government; and
- (c) if so, the time it would take and the locality selected for the purpose?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No, Sir

- (b) No. Sir.
- (c) Does not arise.